

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3908
ANSWERED ON:20.03.2013
AVIATION SAFETY
Joshi Shri Pralhad Venkatesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has been warned of a possible downgrade of its aviation safety system by the US Federal Aviation Administration;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken any measures to upgrade human resources at the DGCA in view of the above;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other corrective steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b) No, Madam.

FAA of USA had carried out an audit of Directorate General of Civil Aviation under their International Aviation Safety Assessment (IASA) programme in March, 2009. In September, 2009, the FAA team came to review and validate the actions taken by DGCA to rectify the deficiencies pointed out in March, 2009 and again in July, 2010, to verify the actions demonstrated to FAA in September, 2009. FAA found India to be in compliance with the minimum international standards for aviation safety.

(c) to (e): Yes, Madam. Additional 427 Group `A` posts were created taking the total strength to 574. Action has been taken to fill up these posts through UPSC. In the interregnum 62 experts having sound knowledge in the concerned technical fields have been appointed as consultants.